

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 109
IB- 590/(ND)/2020**

IN THE MATTER OF:

Time Equipment Pvt. Ltd.

Vs.

Lotus Green Developers Pvt. Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 29.01.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 05.02.2021.



**ASIM KUMAR PAL
COURT OFFICER**